

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 27-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :  
PETITION NUMBER : CA/198/ (IB)/2018  
NAME OF THE PETITIONER(S) : UNIVERSAL SOLUTIONS OF AMERICA LLC  
NAME OF THE RESPONDENT(S) : THE TRAVANCORE CEMENTS LTD  
UNDER SECTION : 9 RULE 6

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE  
REPRESENTATION BY WHOM

1) For the Applicant

Adv. Rishi RAJENDRAN



COUNSEL FOR  
CORPORATE DEBTOR

R. AMALIAH AM. VA



**ORDER**

Counsel for the Applicant present. Counsel for Corporate Debtor present and prayed for time since he has to receive instructions from his client for making submissions in relation to the settlement talks. At request, time is enlarged. Put up on 04.09.2018.

-54-  
(S VIJAYARAGHAVAN)  
Member (Technical)

-54-  
(K ANANTHA PADMANABHA SWAMY)  
Member (Judicial)